

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).28711-
28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 20/09/2011 These Petitions were called on for hearing
today.

For Petitioner(s)

Mr. Nirnimesh Dube,Adv.

For Respondent(s)

Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

All the served respondents are granted four weeks
time for filing their counter affidavits. Await return
of notice of the unserved respondents.
List the matter on 4.11.2011.

(Sunil Thomas)
Registrar

SB